

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3295
TO BE ANSWERED ON THE 5TH AUGUST, 2022**

NON PAYMENT OF SALARY TO NHM STAFF

3295. DR. A. CHELLAKUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the amount of non-disbursed salary dues of the National Health Mission (NHM) staff, State/UT-wise from 2020 to 2022;
- (b) the number of employees affected due to non-disbursement of salary in April 2022, State/UT-wise;
- (c) the budget sanctioned for contractual employees under NHM for the year 2021-22;
- (d) whether the Government has taken note of the directive issued by the Supreme Court mandating States to pay salaries to healthcare workers and if so, the details thereof along with necessary steps taken in this direction; and
- (e) whether the Government has directed State/UTs to pay an additional 25 per cent salary to healthcare workers engaged for COVID-19 duty and if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e) All administrative and personnel matters including that of payment of salary to healthcare workers of National Health Mission (NHM), lies with the respective State/UT Governments. However, under National Health Mission (NHM), financial and technical support is provided to States/UTs to strengthen their healthcare systems including support for engagement of health human resources on contractual basis, based on the requirements posed by them in their Programme Implementation Plans (PIPs). Government of India provides approval for the proposals in the form of Record of Proceedings (RoPs) as per available resources. Data regarding non-disbursed salary dues of the staff/employee of National Health Mission (NHM) alongwith number of employees affected due to non-disbursement of salary is not maintained centrally.

Under NHM, allocations to State/UTs are made in flexible pools, whereas, approvals under NHM are given activity wise to provide greater flexibility to States/UTs to utilize the funds as per their felt need and priorities. Information regarding Approvals towards Human Resources under NHM for the FY 2021-22 is as under:

F.Y.	Approvals (Rs. in crore)
2021-22	13,030.91

Note:

1. The above data is as per the available Financial Management Reports (FMRs) and updated upto 31.03.2022.
2. The above data comprises of activities towards human resources and programme management.

Further, the 'India COVID-19 Emergency Response and Health System Preparedness Package Phase-I' of Rs. 15,000 crores was approved by the Cabinet on 22nd April 2020 with an objective to prevent, detect and respond to the threat posed by COVID-19. Under the package, State/UT Governments were provided support for engagement of additional requirement for Human Resources for COVID-19 management and were advised to provide additional incentives to Human Resource, ASHAs, ASHA Facilitators and other community health volunteers only for the period of their engagement for COVID-19 related duties.